

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI
SPECIAL BENCH

Item 16

C.P.(IB)/1215(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **08.06.2023**

NAME OF THE PARTIES: -

ENCORE ASSET
RECONSTRUCTION COMPANY
PRIVATE LIMITED

V/s

D S Kulkarni & Company through its partners Mr.
Deepak S. Kulkarni and Mrs. Hemanti D. Kulkarni

Section 95 (1) of the IBC, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on Board on 03.08.2023.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

Jagdish